

Officers on Deputation in the Enforcement Directorate Dealing with FERA Cases

3816 SHRI R.L.P. VERMA : Will the Minister of FINANCE be pleased to state :

(a) the number of officers with their designations who are on deputation to the Enforcement Directorate dealing with FERA cases and period of their deputation ;

(b) whether some of the officers have been given repeated extensions despite the clear directive of the Prime Minister ;

(c) if so, the reasons for giving extensions beyond five years ;

(d) whether this has affected the morale of other officers ; and

(e) if so, the steps taken to revert the officers who have already completed five years to their respective Departments.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) The following officers are presently working on deputation in the Directorate of Enforcement, Foreign Exchange Regulation Act and the period of deputation as per the recruitment rules is indicated against each.

Name of post	No. of Officers	Normal period of deputation
Special Director	2	5 years
Deputy Director	3	4 years
Assistant Director	10	3 years
Chief Enforcement Officer	2	3 years.
Enforcement Officer	4	3 years
Inspecting Officer	1	3 years

Assistant Enforcement Officer	16	3 years
Inspector of Central Excise	1	3 years
Lady Searcher	1	3 years

(b) and (c) Out of the above, one Special Director, one Assistant Director and one Lady Searcher are on extension of deputation period. The extension of the deputation period of the officer concerned is given with the approval of the competent authority in public interest.

(d) and (e) As the officers on deputation are appointed against the vacancies meant for deputationists as per the provisions in the relevant recruitment rules, the extension of deputation in the case of any officer does not affect the interest of departmental officers. The officers on deputation with the Directorate will be reverted to their respective Departments at the appropriate time, keeping the public interest in view.

औद्योगिक परियोजनाओं के लिए भारतीय औद्योगिक वित्त निगम द्वारा मंजूर ऋण

3817. श्री राम प्यारे पनिका : क्या वित्त मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या भारतीय औद्योगिक वित्त निगम ने औद्योगिक परियोजनाओं के लिए ऋण मंजूर किये हैं ;

(ख) यदि हाँ, तो परियोजना-वार कितना ऋण मंजूर किया गया है ; और

(ग) उन स्थानों के नाम क्या हैं जहाँ पर ये परियोजनायें स्थापित करने का विचार है और इनसे कितने लोग लाभान्वित होंगे ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) से (ग) जुलाई, 1948 से

अपनी स्थापना से लेकर जून, 1984 तक भारतीय औद्योगिक वित्त निगम (आई०एफ० सी० आई०) ने 1894 औद्योगिक परियोजनाओं के लिये 2156.75 करोड़ रुपये की वित्तीय सहायता मंजूर की है निगम द्वारा पिछले तीन वर्षों अर्थात् 1981-82, 1982-83, और 1983-84 के दौरान मंजूर की गई वित्तीय सहायता और सहायता प्राप्त परियोजनाओं की संख्या अनुबंध 1, 11 और 111 में दी गई है। सभा पटल पर रखा गया। (ग्रंथालय में रखा गया देखिए संख्या एल.टी. 8607, 84) आई०एफ०सी०आई० द्वारा सहायता प्राप्त परियोजनाओं से उपर्युक्त 3 वर्षों के दौरान जुलाई, 1981 से जून 1984 तक लगभग 1,89,054 व्यक्तियों को प्रत्यक्ष रोजगार मिलने का अनुमान है। आई०एफ०सी०आई० अधिनियम, 1948 के उपबंधों के साथ पठित सरकारी वित्तीय संस्थानों (विश्वसनीयता और गोपनीयता से संबंधित बाध्यता) अधिनियम, 1983 के उपबंधों के संदर्भ में निगम के किसी ग्राहक के संबंध में सूचना प्रकट नहीं की जा सकती। अतः आई०एफ०सी०आई० द्वारा दी गई सहायता का परियोजना वार ब्योरा नहीं दिया जा सकता।

Discussions Held Between India and France in June, 1984

3818. SHRI CHHITUBHAI GAMIT :
Will the Minister of COMMERCE be pleased to state :

(a) whether India and France Panel met in June, 1984 and had a wide-ranging discussions concerning increased trade, economic and technical collaboration ;

(b) if so, the outcome of the talks held between the panel of the two countries ;

(c) whether any major decision was taken during the meeting ;

(d) if so, the details of the same ; and

(e) the steps being taken to implement them ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (e) The 4th meeting of the Indo-French Joint Committee on Economic and Technical Cooperation was held in Paris on 18-19 June, 1984. The two sides agreed to increase Indo-French economic relations and explore possibilities of further cooperation by fostering contacts between the public and private sectors of the two countries. The outcome of the talks is being followed-up.

Foreign Loans to Cover Mounting Cost of NALCO's Aluminium Project

3819. SHRI K. PRADHANI :
SHRI MANMOHAN TUDU :

Will the Minister of FINANCE be pleased to state :

(a) whether the National Aluminium Corporation (NALCO) has been permitted to raise an additional \$ 500 million in Euroloan to meet part of the project expenditure ; if so the terms and conditions and repayment and interest of this loan and whether it will be utilised partly or in full for the import of plant and machinery ;

(b) whether India will soon seek another \$ 300 million in foreign loans to cover the mounting cost of NALCO's Aluminium Project ;

(c) the consortium of banks or agencies lending this amount ; and

(d) the steps being taken in consultation with the Steel Ministry and NALCO to expedite its completion to prevent further borrowing to meet cost over runs ?